Fifteenth Loksabha

Session: 13 Date: 29-04-2013

Participants: Vijayan Shri A.K.S.

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Title: Need to adopt safety measures to prevent fire in ONGC oil wells in Nagapattinam parliamentary constituency, Tamil Nadu and also to provide employment to the local youth by ONGC.

SHRI A.K.S. VIJAYAN (NAGAPATTINAM): I would like to draw the kind attention of the Hon'ble Minister of Petroleum and Natural Gas about the need to take immediate fire safety measures in the ONGC oil wells in Nagapattinam Parliamentary Constituency and also to provide employment opportunities to the locals.

I would like to mention that a number of ONGC oil wells have been drilled in the Nagapattinam and Tiruvarur Districts of my Nagapattinam Parliamentary Constituency, Tamil Nadu. A lot of people have been engaged for work in these wells. But, fire accidents are taking place very frequently and a large number of casualties are reported. There is an urgent need to take fire-safety measures in these oil wells to prevent the fire accidents in future and improve the safety culture in the activities undertaken.

I would also like to mention that the people from the Nagapattinam and Tiruvarur districts are not being provided employment in these oil wells, which causes great resentment among the local people. The ONGC authorities are engaging the people from other States/districts in these oil wells which are against the interest of the local people. The ONGC authorities may be strictly instructed to provide employment to the local people first.

Keeping in view the above, I urge upon the Union Government and the Minister of Petroleum and Natural Gas to consider the above two most important proposals at the earliest for the welfare of the poor people in Nagapattinam Parliamentary Constituency.